Sr. No. 771 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 618/2019

Aijaz Ahmad Mir

.... Petitioner(s)

Through:- Mr. B.A. Tak & Mr. Hussain Rashid, Advocates (Through video conferencing)

V/s

Union Territory of J&K & anr.

.....Respondent(s)

Through:- Mr. Asif Maqbool, Dy.A.G (Through video conferencing)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Detention record has not been produced in terms of the order dated 10.03.2020.

Mr. Asif Maqbool, learned Dy.A.G. seeks and is granted last and final

opportunity to produce the detention record.

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 16.06.2020 Ram Murti